(9) Statement No. XV—Hundred and Fiftieth Session, 1988.

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- (10) Statement No. XIII—Hundred and Forty-ninth Session, 1989.
- (11) Statement No. XI-Hundred and Fiftieth Session, 1989.
- (12) Statement No. XI-Hundred and Fifty-first Session, 1989.
- (13) Statement No. XIII—Hundred and Fifty-second Session, 1989.
- (14) Statement No. VII—Hundred and Fifty-third Session, 1990.
- (15) Statement No. V-Hundred and Fifty-fourth Session, 1990.
- (16) Statement No. Ill (Vols. I & II) Hundred and Fifty-fifth Session, 1990.
- (17) Statement No. II—Hundred and Fifty-sixth Session, 1990.
- (18) Statement No. I-Hundred and Fifty-seventh Session, 1991.

[Placed in Library. See No. LT-2326191 to 2343|91 for (1) to (8)]

REFERENCE TO KILLINGS IN VARANASI

SHBI DIPEN GHOSH (West Bengal): Sir, 15 workers in Varanasi have been killed.... Sir, the Home Minister is here.

MR. CHAIRMAN: Yes, everybody is here; they are not running away!

SHRI DIPEN GHOSH: Fifteen persons have been killed in Varanasi in cold blood-(Interruptions).

MR. CHAIRMAN:: I have already permitted Shri Gurudas Das Gupta about it. But let us finish it first. That is the normal procedure. Let papers be laid; let leave be granted to Members who are absenting, and then we will take up other things.

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Let it be on record. I as a Member of this house had been attacked by the Andhra Police—(Interruptions).

SHRI SURESH KALMADI (Maharashtra): Discussion on the assassination of Shri Rajiv Gandhi should be taken up first— (Interruptions).

MR. CHAIRMAN: But first you have to observe the procedure of the House.

SHRI DIPEN GHOSH: The Government could not protect Raijy Gandhi. But they are protecting a private industrialist of U.P. by killing twenty workers. (Interruptions).

MR. CHAIRMAN: Let the Papers be laid first. (Interruptions) Let the procedural things be over first. Then we will take up other things.

PAPERS LAID ON THE TABLE -(Contd.)

Report and Accounts (1989-90) of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay and related papers.

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIA- -MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): Sir, on behalf of Shri Riamjilal Suman, I beg to lay on the Table, a copy each (in English and Hindi) of the following

- (i) Eighth Annual Report and Accounts of the Ali Yavar Jung National Institute" for the Hearing Handicapped, Bombay, for the year 1989-90, together with the Audit Report on the Accounts.
- (ii) Review by Government- on the working of the Institute.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-2344/91 for (i) to (iii)]

Report and Acounts (1989-90) of the-Central Council of Homoeopathy, New Delhi and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND THE DEPUTY MINISTER IN THE MINISTRY OF (SHRI DASAI CHOW-INDUSTRY DHARY): Sir, I beg to lay on the